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C. A. T. Bench, JAIPUR

Date of Order	Orders
27-2-97 <i>Amended O.A. not filed.</i>	Mr. Manish Mathur, Proxy counsel for Mr. Praveen Solwada, counsel for the applicant Mr. H. R. Pawar, Sr. clerk, departmental rep. for the respondents nos. 123 The Learned Proxy counsel states that he is filing the amended O.A. today. A copy of which has been delivered to the respondents. May be listed for admission on 30-4-97. <i>[Signature]</i> (RATTAN PRAKASH) MEMBER (JUDICIAL),
30-4-1997 <i>Removal of Dr. M. K. Chaudhary 9/5/97</i> <i>Copy of Order issued to applicant v/c - 647 ch - 9-5-97</i>	None Present for the parties, even though the case has been called out in the second round. The O.A. is dismissed in default for non-prosecution on part of the applicant. <i>[Signature]</i> RATTAN PRAKASH) Judicial Member <i>[Signature]</i> (O. P. SHARMA) Administrative Member
Central Admin. Certified Recd File <i>[Signature]</i> Dealing Digit No.	The Tribunal API Word Sec. Officer per (Judicial)